

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1204
TO BE ANSWERED ON 25TH NOVEMBER, 2019**

Shortage of Trained Teacher

†1204. **SHRI DIPSINH SHANKARSINH RATHOD:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is a shortage of trained teachers in the country;
- (b) if so, whether the Government proposes to appoint the teachers on the basis of B.Ed etc. instead of appointing them through CTET;
- (c) if so, by when; and
- (d) if not, the manner in which the Government proposes to solve the problem of shortage of teachers?

**A N S W E R
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) : Education is in the concurrent list of the Constitution. The recruitment, service conditions and deployment of teachers come under the purview of the concerned State/Union Territory (UT) Government. The recruitment of teachers is a continuous process and the vacancies keep arising due to retirement and additional requirements on account of enhanced students' strength. Further, The Right of Children to Free and Compulsory Education (RTE) Act, 2009 in its Schedule lays down Pupil-Teacher Ratio (PTR) for both primary and upper primary schools which is 30:1 and 35:1 respectively. As per the framework of erstwhile scheme Rashtriya Madhyamik Shiksha Abhiyan (RMSA)- now subsumed under Samagra Shiksha, PTR at secondary level should be 30:1. As per the Unified District Information System for Education (UDISE) 2017-18 (provisional), the PTR at national level for primary schools is 23:1, for upper primary schools is 25:1 and for Secondary level is 26:1.

(b) & (c) : As per Section 23(1) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, National Council for Teacher Education (NCTE) has been notified as an academic authority to lay down minimum qualifications for appointment as a teacher. For a person to be eligible for appointment as a teacher in schools, the NCTE has notified the minimum qualifications vide notification dated 25th August, 2010 as amended from time to time, wherein passing Teacher Eligibility Test (TET) is mandatory.

(d) : Ministry of Human Resource Development has been requesting all the States and UT Governments for filling-up the vacant posts of teachers and their rational deployment, for which the Ministry has been issuing advisories to all States and UTs from time to time. Further, the Central Government through the Centrally Sponsored Scheme of Samagra Shiksha, provides assistance to the States and UTs for deployment of additional teachers to maintain appropriate Pupil Teacher Ratio as per the prescribed norms for various levels of schooling, and for induction and in-service training of teachers.
